

Appendices (Hindi and English versions) of the Committee for Promotion of Urdu. [Placed in Library. See No. LT-3254/79].

**NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT, 1951, AND REVIEWS ON AND ANNUAL REPORTS OF SCOOTERS INDIA LTD., LUCKNOW FOR 1977-78, BHARAT PUMPS AND COMPRESSORS LTD., NAINI (ALLAHABAD) FOR 1977-78 AND BHARAT HEAVY PLATE AND VESSELS LTD. VISAKHAPATNAM FOR 1977-78.**

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI):** I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

(i) S.O. 734(E) published in Gazette of India dated the 26th December, 1978 regarding the continuance of control over the management of Bombay unit of Messrs Hind Cycles Limited, Bombay, [Placed in Library. See No. LT-3255/79].

(ii) S.O. 735(E) published in Gazette of India dated the 26th December, 1978 regarding the continuance of control over the management of Ghaziabad unit of Messers Hind Cycles Limited, Bombay. [Placed in Library. See No. LT-3255/79].

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Scooter, India Limited, Lucknow, for the year 1977-78.

(ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3256/79].

(b) (i) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1977-78.

(ii) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3257/79].

(c) (i) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam for the year 1977-78.

(ii) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. 3258/79].

**NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951.**

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951:—

(1) The All India Services (Provident Fund) Amendment Rules, 1978, published in Notifications No. GSR 149 in Gazette of India dated the 16th December, 1978.

(2) The All India Services (Provident Fund) Second Amendment Rules, 1978, published in Notifications No. G.S.R. 1492 in Gazette of India dated the 16th December, 1978.

(3) The All India Services (Discipline and Appeal) Amendment Rules, 1979, published in Notifications No. G.S.R. 73 in Gazette of India dated the 20th January, 1979. [Placed in Library. See No. LT-3259/79].

12.05 hrs.

### ARREST OF MEMBER

MR. SPEAKER: I have to inform the House that I have received the following telegram dated the 20th February, 1979, from the Senior Superintendent of Police, Jammu, today:

"Shri Baldev Singh Jasrotia, Member of Parliament, arrested today at Jammu, under sections 107/151, Cr. P. C., and remanded to judicial lock up under orders of Executive Magistrate."

### RE. CIRCULATION OF HINDI VERSION OF REPORTS RECEIVED FROM MINISTRIES

MR. SPEAKER: Now, Calling Attention. Mr. Pradyumna Bal. (Interruptions).

श्री मन्त्री राम बागड़ी (मथुरा) : अध्यक्ष महोदय मेरा प्वाइन्ट ऑफ ऑर्डर है। मेरा व्यवस्था का प्रश्न यह है कि चाटना और बियतनाम के बारे में जो रपट हमारे पास झटल बिहारी बाजपेयी जी की तरफ से भेजी गई है, वह सिर्फ अंग्रेजी भाषा में भेजी गई है। यह अन्याय बरदाश्त नहीं किया जानना... (व्यवधान)... यह अंग्रेजी में मेरे पास पहुंची है, मैं इस को बड़ा अन्याय समझता हूँ। आज हर बात को आप लोग मजाक में उड़ा देते हैं—इस का यह मतलब नहीं है कि हिन्दी भाषा को खत्म करने वाले जायें। अंग्रेजी को इस देश से जाना है, हिन्दी को जाना है—इस तरह के व्यवहार का क्या मतलब है? एक तरफ झटल बिहारी जी कहते हैं कि हम इस को अन्तर्राष्ट्रीय भाषा बनायेंगे, लेकिन हमारी तरफ लोक सभा के सदस्यों को, मेरे जैसे सदस्यों

को रपट सिर्फ अंग्रेजी में दे रहे हैं, उस के साथ उस का हिन्दी अनुवाद नहीं है.....

MR. SPEAKER: I think Government should have done this.

बिदेश मंत्री (श्री झटल बिहारी बाजपेयी) : दोनों भाषाओं में रिपोर्ट तैयार है, शायद उस का वितरण करने में देरी हुई होगी..... (व्यवधान).....

श्री मन्त्री राम बागड़ी : अध्यक्ष महोदय.....

MR. SPEAKER: Please hear me. The hon. Minister said that there was some delay in the distribution of it. That is not correct. The Office tells me that you have not supplied them with the Hindi copies.

श्री मन्त्री राम बागड़ी : मैं राष्ट्र भाषा का अपमान कतई बरदाश्त नहीं कर सकता। आप अपनी अंग्रेजी की कापी को रखिये।

श्री राज नारायण (गयबरेली) : मेरा एक निवेदन है। मैं जानना चाहता हूँ कि क्या आप मन्त्रिधान के अनुकूल संसद को चलाना चाहते हैं या किसी मिनिस्टर की मुड्टबिल पर इसे चलाना चाहते हैं। अगर मिनिस्टर की मुड्टबिल पर चलेगा, तो हम इस को चलाने नहीं देंगे। अगर मन्त्रिधान के अनुकूल चलेगा, तो भरसक चलना चाहिए और उस में हमारी पूरी सहायता रहेगी।

SHRI C. N. VISVANATHAN (Tirupattur): In all the languages, not only in English. It should be given in all the languages—not only in English.

श्री राज नारायण : इस तरह से हम हाऊस नहीं चलाने देंगे। जब तक हिन्दी रपट नहीं आएगी, हाऊस नहीं चलेगा। मजाक कर दिया आप ने... (व्यवधान)..... संविधान की रक्षा हो। मजाक कर दिया। हिन्दी में भाषा है। हिन्दी प्राफिशियल भाषा है।..... (व्यवधान)..... आप ने अंग्रेजी को रानी बनाया दिया और हिन्दी को नौकरानी।

SHRI SHAYMNANDAN MISHRA (Begusarai): May I seek a clarification from the Chair on this point?

What is the practice in your office, when the office receives the Hindi version? In such matters, does not the office try to ensure conformity with the Constitution? (Interruptions) Sir, my question is this. When your office receives only an English copy, in order to ensure conformity with the